

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

815/2014

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2019

NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. Ministry of Corporate Affairs and Ors.

SECTION OF THE COMPANIES ACT: 633(2)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Counsel for the Petitioner		
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	For the Respondent:	None		
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ORDER

After months of negotiation, it appears that no compromise is possible between the parties. In view of the same, Ld. Counsel for the petitioner prays for an early disposal and has taken this Bench to the facts of the case. As none is present on behalf of the Respondent, in the interest of justice, adjourned to 22nd April, 2019.

-sd-
(V. K. Subburaj)
Member (T)

-sd-
(Ina Malhotra)
Member (J)